

to Canada, by promising them lucrative jobs and a life of ease and luxury. The Government has taken due note of these reports and has drawn the attention of the concerned State Governments, *inter-alia* to enlighten the public about the hazards of falling a prey to the machinations of unscrupulous Travel Agents. Further, all the Passport Issuing Authorities have been instructed to exercise greater vigilance in the case of applicants who wish to go to Canada and, where considered necessary, call for such additional information as may appear relevant, with a view to establishing the bonafides of the applicants.

Arrival of British Passport Holders in India on Expulsion from Uganda

4439. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of British passport holders who have arrived India on expulsion from Uganda?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): About 3000, Sir.

Problems of Indians Living Overseas

4440. SHRI VARKEY GEORGE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are in touch with the problems of the Indians living overseas; and

(b) if not, the steps being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) and (b). The Government of India keep in touch with the problems of Indian nationals and people of Indian origin abroad, and provide consular and other facilities in respect of Indian nationals abroad.

Expenditure Incurred on schemes for Rehabilitation of Disabled Jawans and Families of Killed Soldiers

4441. SHRI N. K. P. SALVE: Will the Minister of DEFENCE be pleased to state the expenditure so far incurred on implementing the schemes for the rehabilitation of disabled Jawans and the families of those killed in the last Indo-Pak War?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The measures taken for assistance to the disabled and to the families of those killed or disabled;

- (i) Liberalised pension
- (ii) Free education of children.
- (iii) Preferential treatment in employment.
- (iv) Free allotment of land and accommodation

The cost to be incurred on pension, education, land and accommodation is a continuous charge accepted by the Central and State Governments and it is not feasible to indicate the expenditure on a given date.

Further, the Central Government have created a Fund of Rs. 5 crores, out of grant made by National Defence Fund, for giving financial assistance according to individual needs.

भारत सरकार के मुख्यालयों में कर्मचारियों की यूनियन की मान्यता

4442. श्री सरजू पांडे . क्या अब और पुनर्बाँध मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार ने यह निर्णय किया है कि भारत सरकार के प्रत्येक मुख्यालय के कर्मचारियों की यूनियनों को उनकी सदस्यता के आधार पर मान्यता दी जायगी; और .

(ख) यदि हाँ, तो राष्ट्रीय प्रेक्षक कर्मचारी यूनियन, भारत सरकार मुख्यालय,